

Central Administrative Tribunal, Principal Bench

Original Application No. 1333 of 2000

New Delhi, this the 4th day of August, 2000

Hon'ble Mr.V.K.Majotra, Member (Admnv)

Sh.Sajjad Hussain, S/o late Shri Syed Sarfaraz Hussain, R/o Q.No.230, Type-II, Sector V-B, BHEL Ranipur Hardwar, U.P. - Applicant

(By Advocate Shri Gajendra Giri)

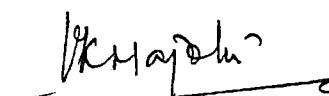
Versus

1. Kendriya Vidyalaya Sangathan, New Delhi, Through Commissioner K.V.S., 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. Joint Commissioner (Academics) Kendriya Vidyalaya Sangathan, New Delhi, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, Dehradun Region Salawala, H B K Dehradun, U.P. - Respondents

(By Advocate Shri S.Rajappa)

O R D E R (Oral)

Shri Rajappa, learned counsel of the respondents has stated at the bar that the impugned order dated 6th July, 2000, by which applicant Sajjad Hussain had been transferred to IDPL Rishikesh has been kept in abeyance, thereby rendering the OA as infructuous. He states that the OA may be disposed of in view of his statement with liberty to the applicant. Accordingly, the OA is disposed of having rendered infructuous in view of the statement of the learned counsel of the respondents with liberty. No costs.


(V.K. Majotra)
Member (Admnv)

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